

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.11/C-II/2016(CLB)
R.T. No. 1/Ex/Chd/2016
IN
CP NO. 50(ND)/2010**

Maschinen Umwelttechnik Transportanlagen
Gesellschaft GmbH.

...Petitioner

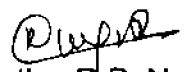
Versus.

M/s Oswal FM Hammerle Textiles Ltd. & Ors.

...Respondents

Present: Mr. Prateek Gupta, Advocate for petitioner.
Mr. Himanshu Vij, Advocate for respondents.

This Company Application is for execution of the order dated 13.08.2015 passed in CP No. 50 (ND)/2010. The learned counsel for the parties seek adjournment for arguments for proceeding further in the matter. The matter is fixed for arguments on 01.03.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 24, 2017
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